## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.(CAA) No.734/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M.

Name	of the Company	Arohan Financial Service	es Pvt.Ltd.& Anr.	
Under Section		230-232		
No. Representat		nation of Authorized htive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

1. Souvik Bhadra, Advocalé

2. Shahezad Kazi, Advocalé

3. Avri Sankar, Advocalé

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3. Avri Sankar, Advocalé

## ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

(Jinan K.R.) Member (I)

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